

vessels presently operating in Indian Exclusive Economic Zone;

(b) whether a review of the charter policy has completed; and

(c) if so, the details of the review?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA): (a) The number of foreign chartered fishing vessels presently operating in the Indian Exclusive Economic Zone is 27.

(b) and (c) Yes, Sir. It has been proposed to suspend the policy on chartering of foreign fishing vessels.

[*Translation*]

Installation of T.V. Relay Centre at Lakhimpur

196. SHRI JAGANNATH PRASAD: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether there is any proposal for setting up of a television relay centre at Lakhimpur;

(b) for how long the proposal for setting up of a television relay centre at Lakhimpur has been under consideration; and

(c) the time by which a television relay centre is likely to be set up at Lakhimpur?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V.N. GADGIL): (a) Yes, Sir.

(b) and (c) Setting up a low power TV transmitter at Lakhimpur has been envisaged as a part of VII Plan proposals of Doordarshan for TV expansion. It is, however, difficult at this stage to lay down a fixed time-frame for the completion of this project as it depends on the year-wise phasing and priorities as may be agreed

by the Planning Commission for TV expansion in the country during VII Plan period.

[*English*]

Construction of New FCI Godowns in Andhra Pradesh

197. SHRI V. SOBHANADREESWARA RAO: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether Government propose to construct new Food Corporation of India's godowns in Andhra Pradesh in the current year as well as during the Seventh Plan period; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI K.P. SINGH DEO): (a) and (b) A capacity of 4.31 lakh tonnes is under construction by the Food Corporation of India in Andhra Pradesh. The Corporation is assessing the requirement of additional storage capacity in Andhra Pradesh during the Seventh Five Year Plan.

Payment of H.R.A. to FCI Employees in Bangalore and Ahmedabad

198. SHRI KALI PRASAD PANDEY: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether it is a fact that the High Courts of Bangalore and Ahmedabad have given judgement for payment of house rent allowance in Bangalore and Ahmedabad at 25 per cent of basic pay plus dearness pay to Food Corporation of India Employees before 31 October, 1985; and

(b) if so, the action taken by Food Corporation of India/Food Department to implement the judgement of courts?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI K.P. SINGH DEO): (a) Yes, Sir.